

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation **Sh. Bal Krishan Vats** S/o Sh. Jai Narain, Sr. Judicial Assistant, E.C. No.-2296 shall retire from Government Service with effect from 31/01/2023 (Afternoon).

Girish Kathpalia
: 30.1.23

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

9562-9562
No. _____ Admn. II/PF/Ret./2023

Delhi, Dated the 30 JAN 2023

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Central, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, Tis Hazari Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, District Central, Tis Hazari Courts, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, Tis Hazari Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, Tis Hazari Courts, Delhi.
- 14 **Sh. Bal Krishan Vats** S/o Sh. Jai Narain, Sr. Judicial Assistant, (E.C. No.-2296), Record Room (Sessions), Tis Hazari Courts, Delhi with the direction to process regarding surrendering of government accommodation, if occupied.

30.01.23
Branch Incharge, (Admn. II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

